

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 16.09.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya	S.B Civil Misc.Appeal No.1815/2011,Vishnu Prakash & Ors./Manoj Kumar	Mr.Rakesh Arora	Mr Sunil Mehta & Narpat Choudhary
02.	Smt.Meena Kothari	D.B.Civil Misc.Appeal No.914/2015,Smt.Manju Kumari V/s Jai Karan	Mr.A.K.Babel	Mr.B.S.Charan

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01.	Shri Prashant Sharma	S.B.Civil Writ Pet.No.9247/2015,Smt. Geeta Devi & Ors V/s Board Of Revenue & Anr.	Mr.Vishal Sharma	Mr.Arjun Purohit

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01.	Dr.Rakesh Sinha	S.B Civil Misc.Appeal No.444/2012,Mank Chand V/s Sampat Rai & Ors.	Mr.Manish Sisodia	Mr.Sandeep Shah

  
DY. SECTETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR